

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 46 of 2015**

**Dated: 12<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T Munikrishnaiah, Technical Member**

**In the matter of :**

**NTPC Ltd. ...Appellant(s)  
Versus  
West Bengal Electricity Distribution Co. Ltd. & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal,  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.B. Sharma for R.4 & R.16  
Mr. Saurabh Mishra for R.1  
Mr. Manoj Kr. Sharma for R.9

**ORDER**

Counsel for Respondent No.9 submits that Respondent No.9 does not wish to file any reply. Counsel for Respondent Nos.4 & 16 has filed replies on behalf of Respondent Nos. 4 & 16. Rest of the respondents have not filed their reply. Reply may be filed on or before 18.11.2015 after serving copy on the other side.

List the matter on **18.11.2015.** In the meantime, pleadings be completed.

**(T Munikrishnaiah)  
Technical Member  
*pr***

**(Justice Ranjana P Desai)  
Chairperson**

